

## OFFICE OF THE PRINCIPAL DISTRICT &amp; SESSIONS JUDGE (HQs.): DELHI

## ORDER

Consequent upon the sudden demise of Sh. Vijay Pal, Chowkidar, E.C. 80650002 S/o Sh. Charan Singh, expired on 04.05.2022 his name is hereby struck off from the pay scroll of this office with effect from 05.05.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*GIRISH KATHPALIA*  
11.11.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),  
DELHI

No. 84970 - 85000 PF/Admn-III/2022

Dated, Delhi the \_\_\_\_\_

11 NOV 2022

Copy forwarded for information and necessary action to :-

- 1) Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
- 2) The Ld. Principal District & Sessions Judge, New Delhi District, PHC, New Delhi
- 3) The Accounts Officer/DDO, New Delhi District, PHC, New Delhi (Copy of Death Certificate is annexed herewith)
- 4) The Pay & Accounts Officer, PAO, New Delhi District, PHC, New Delhi (through concerned A/c Branch).
- 5) The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & New Delhi District, PHC, Delhi/ New Delhi
- 6) The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
- 7) The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
- 8) The Dealing Officials, Leave seat, (Central District), THC, & New Delhi District, PHC, Delhi/New Delhi
- 9) The Dealing Official, Pension Cell, New Delhi District, PHC, New Delhi
- 10) The Dealing Official, ACR Cell, THC, Delhi
- 11) Website Committee, English/Hindi, Tis Hazari Court Delhi.
- 12) The Dealing Official Layers, Tis Hazari Courts, Delhi
- 13) Sh. Deepak Kumart on behalf of the deceased official i.e. Sh. Vijay Pal, Ex. Chowkidar, E.C. 80650002 S/o Sh. Charan Singh R/c H. No. WZ-530, Nangal Raya, Delhi Cantt, New Delhi (Private Accommodation).

*Anju Bala*  
11.11.22

(ANJU BALA)  
Branch Incharge  
Administration Branch-III  
Principal District & Sessions Judge (HQs.) Office, Delhi

100